Ring Railway Round Delhi

*203. Shri R. P. Gatg: Will the Minister of Railways be pleased to state:

- (a) whether Government propose to construct a ring railway around Delhi so as to connect all the new colonies with New Delhi;
- (b) if so, how far the scheme has pregressed; and
- 'c' if not what other proposals Government have for solving the transport problem in the Capital city?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan):
(a) to (c). The proposal for a Ring Railway around Delhi is under investigation

Train Derailment

*205. Shri Dabhi: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the 499 Up mixed train on the Branch metre gauge line of the Western Railway derailed on 1st October, 1956 between Kherale and Varetha Stations resulting in death and grievous injuries of several persons;
- (b) if so what was the cause of the derailment; and
- (c) the person or persons responsble for the same?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) At about 15-35 hours on 1-10-1956, while No. 499 Up Mixed train was running between Varetha and Kherale stations on the Mehsana-Taranga Hill Metre Gauge section of the Westtern Railway, 3 wagons (17th to 19th from the engine) and 5 passenger coaches (20th to 24th from the engine) derailed at mile 31/11-8 resulting in the death of one passenger and injuries to the other three.

(b) and (c). The cause of and the responsibility for the accident is under examination.

Bhakra Canals

- *206. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:
- (a) the total number of Bhakra Canals to be constructed;
- (b) the number that has been constructed; and
- (c) the total mileage to be covered by them?

The Eeputy Minister of irrigation and Power (Shri Hathi): (a) 2 Canals, II Branches, 3 Sub-Branches and a large number of distributaries and minors

- (b) Ali the Canals have been constructed except one miner in Rajasthan.
 - (c) 4893 miles,

Rehabilitation of physically Handicapped

- *207. Dr. Ram Subhag Singh: Will the Minister of Health be pleased to state:
- (a) whether Government have requested the U. N. Technical Assistance Administration to provide an expert to advise on the rehabilitation of the physically handicapped in India; and
- (b) if so, whether the United Nations Technical Assistance Administration has complied with the request?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Under the Agreement with the United Nations Technical Assistance Board and the Government of India, the former has to provide the following four experts to advise the Government of India on the rehabilitation and training of the crippled in India:—

- (i) Vocational Expert;
- (ii) Occupational Therapist;
- (iii) Physiotherapist;
- (iv) Prosthetic Technician;

Out of these, the first three experts are already in position and the fourth expert is expected to join shortly.

In addition to the above, the Government of India also made a request to the United Nations Technical Assistance Board for another expert on Speech Therapy. The United Nations Technical Assistance Board has, however, informed us that there is no possibility of providing this expert during 1956.

Master Plan for Delhi

*209. {Shri Bheekha Bhai: Shri D. C. Sharma:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1163 on the 30th August, 1956 and state how far the Master Plan for Delhi will clear off slum position in Delhi during the Second Five Year Plan?

The Minister of Health (Rajkumari Amirit Kaur): A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexuse No. 5].